

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Monday, 28<sup>th</sup> April 2025 in Chamber No. 61-A at 2.10 p.m. :**

The Single Bench presided over by the **Hon'ble Shri Justice Ashwin D. Bhobe** will take up the following matters, as per the board to be notified separately.

**APPELLATE SIDE**

**CIVIL W.P. NO. 8285 of 2015**

Mr. Jagannath K. Narvekar ..... Petitioner  
V/s.  
Shri Ravindra T. Ambre ..... Respondent  
a/w

**SECOND APPEAL NO. 216 of 2025**

Shri Ravindra T. Ambre ..... Appellant  
V/s.  
Mr. Jagannath K. Narvekar ..... Respondent

Dated this 25<sup>th</sup> day of April, 2025.

By Order,

sd/-  
**(A. H. Laddhad)**  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I),  
High Court, A.S., Bombay.